OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE SOUTH DISTRICT, SAKET COURTS COMPLEX NEW DELHI

प्रधान जिला एवं सत्र न्यायाधीश (G)
डायरी संख्या 724/G
02 FEB 2026
दक्षिण दिल्ली

ORDER

In view of administrative exigency, Shri Sumit Kumar, E.C. 73853985, Personal Assistant in Office Pool, Administration Branch, South is hereby assigned duty in the Evening Court No.-03 to be presided over by Shri Sidhant Krishan Singh, JMFC, NI Act-09, South in the month of February, 2026.

Non-compliance of above said directions or immediately proceeding on leave shall be viewed seriously.

30/1/26

(GURVINDER PAL SINGH)
Principal District & Sessions Judge, South
Saket Court Complex, New Delhi

30/01/26

No. Admn./DJ-(S)/Evening Court/SD/2026/ 5194-5210 Dated, New Delhi the 30/01/26

Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Presiding Officer concerned.
3. The Officer-In-Charge(s) concerned.
4. The Officer-In-Charge, Computer Branch, South District.
5. The Officer-In-Charge, CJM Office, South District.
6. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
7. The Drawing and Disbursing Officer, South District.
8. The AOJ (Administration), HQs, Tis Hazari, Delhi.
9. Website Committee, HQs, Tis Hazari, Delhi.
10. The PRO, South District, Saket Courts Complex, New Delhi.
11. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
12. Dealing Official, R&I Branch, South District for uploading on LAYERS.
13. The Reader of the Evening Court concerned must ensure that attendance sheet of the Evening Court be sent to the Accounts Branch, South, under intimation to the Administration Branch, South on the very first day of the succeeding month.
14. Officials concerned.
15. Guard File.

30/1/26

Officer Incharge (Admn.)
South District, Saket Courts Complex
New Delhi